

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 338
Contempt A9/2022
In
CP-143/ND/2021

IN THE MATTER OF:

Pradeep Kumar

.....APPLICANT/PETITIONER

Vs.

Sapthagiri Restaurant Pvt. Ltd.

.....RESPONDENT

SECTION

U/s 59, 241/242

Order delivered on 04.09.2023

CORAM:

SHRI MANNI SANKARIAH SHANMUGA SUNDARAM, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Kanti Mohan Rustagi, Adv. Kanishka Gautam
Adv. Shobhan Sachdeva

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **20.11.2023.**

Sd/-
(Court Officer)